ABSTRACT OF THE PROCEEDINGS

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Council of the Governor General of India,

LAWS AND REGULATIONS

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THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS,

1890

VOLUME XXIX



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Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Pariament 24 & 25 Vict., cap. 67.

The Council met at Government House on Friday, the 14th March, 1890.

PRESENT:

His Excellency the Viceroy and Governor General of India, G.C.M.G., G.M.S.I., G.M.I.E., presiding.

His Excellency the Commander-in-Chief, Bart., V.C., G.C.B., G.C.I.E., R.A.

The Hon'ble A. R. Scoble, Q.C., C.S.I.

The Hon'ble Sir C. A. Elliott, K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble Syud Ameer Hossein, C.I.E.

The Hon'ble Rájá Durga Charn Laha, C.I.E.

The Hon'ble Maung On, C.I.E., A.T.M.

The Hon'ble Muhammad Ali Khan.

The Hon'ble R. J. Crosthwaite.

The Hon'ble Sir A. Wilson, Kt.

The Hon'ble F. M. Halliday.

The Hon'ble Rao Bahádur Krishnaji Lakshman Nulkar, C.I.E.

ACT XXV OF 1867 AMENDMENT BILL.

The Hon'ble MR. HUTCHINS presented the Report of the Select Committee on the Bill to amend Act XXV of 1867 (Printing-presses and Books).

PREVENTION OF CRUELTY TO ANIMALS BILL.

The Hon'ble MR. HUTCHINS also presented the Report of the Select Committee on the Bill for the Prevention of Cruelty to Animals.

COMPTOIR NATIONAL D'ESCOMPTE DE PARIS BILL.

The Hon'ble MR. SCOBLE moved that the Bill to enable the Comptoir National D'Escompte de Paris to sue and be sued in the name of the Chief [Mr. Scoble.]

[14TH MARCH, 1890.]

Manager for the time being of the Indian Agencies of the said Comptoir be taken into consideration. He said:—

"I have nothing to add to the statement which I made when I explained the objects of the Bill."

The Motion was put and agreed to.

The Hon'ble MR. SCOBLE also moved that the Bill be passed.

The Motion was put and agreed to.

The Council adjourned to Friday, the 21st March, 1890.

S. HARVEY JAMES,

Secretary to the Govt. of India,

Legislative Department.

FORT WILLIAM; The 14th March, 1890.